

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

APPELLANT(S)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

RESPONDENT(S)

(IA No. 68212/2019 - EXEMPTION FROM FILING O.T.
IA No. 108037/2019 - EXEMPTION FROM FILING O.T.
IA No. 107128/2019 - EXEMPTION FROM FILING O.T.
IA No. 103459/2019 - EXEMPTION FROM FILING O.T.
IA No. 100352/2019 - EXEMPTION FROM FILING O.T.
IA No. 68214/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 107981/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH C.A. No. 2443-2453/2021 (III-A)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 85080/2019

FOR EXEMPTION FROM FILING O.T. ON IA 85081/2019

FOR APPLICATION FOR SUBSTITUTION ON IA 114503/2023

FOR EXEMPTION FROM FILING O.T. ON IA 114504/2023

FOR EXEMPTION FROM FILING O.T. ON IA 130587/2023

IA No. 85081/2019 - EXEMPTION FROM FILING O.T.

IA No. 85080/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 2454-2464/2021 (III-A)

FOR EXEMPTION FROM FILING O.T. ON IA 85118/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 85119/2019

FOR APPLICATION FOR SUBSTITUTION ON IA 114537/2023

FOR EXEMPTION FROM FILING O.T. ON IA 114539/2023

FOR EXEMPTION FROM FILING O.T. ON IA 127806/2023

IA No. 85118/2019 - EXEMPTION FROM FILING O.T.

IA No. 85119/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 2432-2442/2021 (III-A)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 86461/2019

FOR EXEMPTION FROM FILING O.T. ON IA 86462/2019

FOR APPLICATION FOR SUBSTITUTION ON IA 136608/2019

IA No. 86462/2019 - EXEMPTION FROM FILING O.T.

IA No. 86461/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 06-11-2025 These matters were called on for hearing today.

**CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI**

For Appellant(s) :

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Mr. Shivansh Pundir, Adv.

Mr. Ashok Mathur, AOR
Mr. Rohit K. Singh, AOR**

For Respondent(s) :

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Ms. Abhiti Vachher, Adv.
Mr. Akshat Vachher, Adv.
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Mr. Gaj Singh, Adv.

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Mr. Siddhartha Chowdhury, AOR
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Mr. Praveen Kumar, AOR
M/S. Parekh & Co., AOR
Mr. Kumar Dushyant Singh, AOR
Mr. Santosh Krishnan, AOR
M/S. Vachher And Agrud, AOR
Mr. Upmanyu Tewari, AOR
Mr. Samar Vijay Singh, AOR

**UPON hearing the counsel, the Court made the following
O R D E R**

List on 13.11.2025.

High up on the Board.

**(NARENDRA PRASAD)
DEPUTY REGISTRAR**

**(ANJU KAPOOR)
ASSISTANT REGISTRAR**